

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1191  
ANSWERED ON:05.03.2013  
ASSISTANCE UNDER NSKFDC  
Biswal Shri Hemanand

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the aims and objectives of the National Safai Karamchari Finance Development Corporation (NSKFDC) along with the criteria for selection of beneficiaries for providing loan/assistance to them;
- (b) the total financial assistance/loan provided to the targeted groups of Odisha during each of the last three years and the current year, gender-wise;
- (c) the details of the applications/proposals from Odisha still pending with the Corporation, gender-wise; and
- (d) the time by which these applications/proposals are likely to be cleared?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) The aims and objectives of the NSKFDC are as follows:-

Aim

The aim/mission of NSKFDC is to empower the Safai Karamcharis, Scavengers and their dependents to break away from traditional occupation, depressed social condition and poverty and leverage them to work their own way up the social and economic ladder with dignity and pride.

Objective

The objective of NSKFDC is to promote socio-economic upliftment of Safai Karamcharis/ Scavengers and their dependents by way of providing financial assistance at concessional rates of interest for any income generating activity across the country through the State Channelising Agencies (SCAs).

Eligibility criteria for selection of beneficiaries is as follows:-

(1) As per the Lending Policy & Guidelines (LPG) of NSKFDC, the beneficiary should be a duly identified Scavenger/Safai Karamchari.

(2) No income limit is fixed for availing financial assistance. However, other things being equal, the Company shall accord priority to economic development and, rehabilitation of:-

I. Scavengers, and amongst scavengers, those Scavengers whose income is below double the poverty line;

II. Women from among the target group and

III. Disabled persons among the target group.

(b) NSKFDC had disbursed Rs.159.18 lakh to Odisha SC & ST Development & Finance Co-operative Corporation Ltd. (OSFDC), Bhubaneswar for covering total 163 beneficiaries under various term loan schemes during the Financial Year 2009-10 [35 woman beneficiaries & 128 male beneficiaries.]

No demand has been received from OSFDC by the NSKFDC during the years 2010-11, 2011-12 & current financial year. Hence the funds under NSKFDC schemes could not be released to OSFDC during these years.

(c) No such proposal is pending with NSKFDC.

(d) Question does not arise.